

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S.MONOREX PRIVATE LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. MONOREX PRIVATE LTD
2.	Date of incorporation of corporate debtor	09/12/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN-U17121TN2011PTC083498
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office: 29, KNS Estate, Karpagambal Nagar, Mylapore, Chennai-600004
6.	Date of closure of Insolvency Resolution Process	20/12/2019
7.	Liquidation commencement date of corporate debtor	09/03/2020 (NCLT, Chennai orders dated 18/02/2020 received by Liquidator on 09/03/2020)
8.	Name and registration number of the insolvency professional acting as Liquidator	Devadoss Duraiswami Reddy IBBI/IPA-002/IP-N00440/2017-2018/11195
9.	Address and e-mail of the Liquidator as registered with the Board	233, Sarada Mill Road, Kamala Nagar, Sundarapuram, Coimbatore-641024 Email: devadossd@gmail.com Mobile No: 9890291110
10.	Address and e-mail to be used for correspondence with the Liquidator	Same as above. (Item 9.)
11.	Last date for submission of claims	09/04/2020

1. Notice is hereby given that the Hon'able National Company Law Tribunal, Chennai has ordered the commencement of Liquidation of **M/s. Monorex Private Ltd** on 18/02/2020 (orders received on 09/03/2020).

2. The stakeholders of **M/s. Monorex Private Ltd** are hereby called upon to submit their claims with proof on or before 09/04/2020 to the Liquidator at the address mentioned against item No. 10.

3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Claim forms can be downloaded from the website: <https://ibbi.gov.in/home/downloads>

4. Submission of false or misleading proofs of claim shall attract penalties.

Date: 10/03/2020

Place : Coimbatore

Devadoss Duraiswami Reddy
IBBI/IPA-002/IP-N00440/2017-18/11195
Liquidator for Monorex Private Ltd

